

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 22.04.2019 (MONDAY)

Court of Chairperson
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No.1380 of 2019 in Comp. App. (AT) (Ins) No. 249 of 2019	Gurjeet Singh Johar Vs. ICICI Bank Ltd & Anr.	Ankita Sinha	Susmit Puskhar
2.	Comp. App. (AT) (Ins) No. 219 of 2019	Committee of Creditors of Amtek Auto Ltd through Corporation bank. Vs. Dinkar T.Venkatasubramanian & Ors.	Charu Bansal	Sumant Batra-RP K. Datta Sumesh Dhawasn Gyanendra Kumar
3.	Comp. App. (AT) (Ins) No. 260 of 2019	JDA Consultancy Services Pvt Ltd. Vs. Asset Reconstruction Company (India) Ltd & Ors.	Goutham Shivshankar	Bharat Sood
4.	Comp. App. (AT) (Ins) No. 350 of 2019	Armada Singapore Pte. Ltd. Vs. Ashapura Minechem Ltd. With	Saswat Pattnaik	Srishti Govil, Rajesh Bohra
5.	Comp. App. (AT) (Ins) No. 365 of 2019	J.P. Morgan Chase Bank N.A Vs. Ashapura Minechem Ltd. & Anr.	Ashish Mukhi	Rajesh Vohra
6.	Comp. App. (AT) (Ins) No. 357 of 2019	Akshar Shanti Realtors Pvt Ltd. Vs. Amish Jaysukhlal Sanghrajka & Anr.	Vivek Jain	Tejasangrekar

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 351 of 2019	Vistrat Real Estates Pvt Ltd. Vs. Tata Steel BSL Ltd. with	Shally Bhasin	
8.	Comp. App. (AT) (Ins) No. 355 of 2019	Vistrat Real Estates Pvt Ltd. Vs. Tata Steel BSL Ltd.	Shally Bhasin	
9.	Comp. App. (AT) (Ins) No. 368 of 2019	Gaurav Hargovindbhai Dave. Vs. Hema Manoj Shah & Ors. With	Udit Kishan	Hema Shah-RP
10.	Comp. App. (AT) (Ins) No. 388 of 2019	Vishal Dave. Vs. Hema Manoj Shah & Ors.	Nishant Yadav	
11.	Comp. App. (AT) (Ins) No. 415 of 2019	Eighteen Acid & Chemicals Enterprises Vs. Alok Industries Ltd & Ors.	Ankit Kumar Lal	

12.	Comp. App. (AT) (Ins) No. 416 of 2019	C.M.S. Impex (India) Pvt Ltd. Vs. Alok Industries Ltd & Ors.	Ankit Kumar Lal	
13.	Comp. App. (AT) (Ins) No. 418 of 2019	Central Goods and Service Tax Department Vs. Dinkar Tiruvannapuram Venkatasubramanian	Nitya Sharma	
14.	Comp. App. (AT) (Ins) No. 419 of 2019	Mahesh Kumar Sharma Vs. Sagu India Holdings Ltd & Anr.	S.M.Sundaram	
15.	Comp. App. (AT) (Ins) No. 420 of 2019	Radha Mohan Khandelwal Vs. Rajdhani Trading Company Pvt Ltd & Anr.	Priyansh	
16.	Comp. App. (AT) (Ins) No. 421 of 2019 With Defects	Chembolaparambu General Engineers Pvt Ltd. Vs. Lakshadweep Development Corporation Ltd.	Antony Anil C.J	
17.	Comp. App. (AT) (Ins) No. 422 of 2019 With Defects	Regional PF Commissioner –I Vs. The Liquidator (Sri. Thirupal Gorige) & Anr.	S.Murugavel	
18.	Comp. App. (AT) (Ins) No. 423 of 2019 With Defects	Ingen Capital Group LLC. Vs. Ramkumar S.V & Anr.	A.Thiagarajan	
19.	Comp. App. (AT) (Ins) No. 424 of 2019 With Defects	Ingen Capital Group LLC. Vs. Ramkumar S.V & Anr.	A.Thiagarajan	
20.	Comp. App. (AT) (Ins) No. 425 of 2019 With Defects	Ingel Capital Group LLC. Vs. Ramkumar S.V & Anr.	A.Thiagarajan	
21.	Comp. App. (AT) (Ins) No. 426 of 2019 With Defects	GET & D India Ltd. Vs. Srikanth Dwarakanath & Ors.	Mansi Binjrajka	
22.	Comp. App. (AT) (Ins) No. 427 of 2019 With Defects	Raghav Sharma. Vs. IVL Finance Pvt Ltd & Anr.	Tania Sharma	

23.	Comp. App. (AT) (Ins) No. 428 of 2019 With Defects	Hill View Hire Purchase Pvt Ltd. Vs. Satish Kumar Gupta, Resolution Professional for Essar Steel India Ltd (ESIL)	Anand Verma	
24.	Comp. App. (AT) (Ins) No. 429 of 2019 With Defects	D.R. Patnaik. Vs. Satish Kumar Gupta Resolution Professional for Essar Steel India Ltd (ESIL)	Anand Verma	
25.	Comp. App. (AT) (Ins) No. 430 of 2019	Sikkim Ferro Alloys ltd. Vs. Akshata Mercantile Pvt Ltd Through Its Resolution Professional	Sandeep Bisht	
26.	Comp. App. (AT) (Ins) No. 431 of 2019	Mangesh Heeraji Gorivale Vs. Akshata Mercantile Pvt Ltd. Through its Resolution Professional	Ranjan Kumar Pandey	
27.	Comp. App. (AT) (Ins) No. 432 of 2019 With Defects	Sudhindra Nath Chatterjee. Vs. Bharath Hi-Tech Builders Pvt Ltd.	Prateek Kumar	
28.	Comp. App. (AT) No.94 of 2019	Usha Martin Ventures Ltd & Ors. Vs. Usha Martin Ltd & Anr.	Soumya Dutta	Aseem Chaturvedi- R2
29.	Comp. App. (AT) No.96 of 2019	Powergen Engineers Pvt Ltd. Vs. Cummins Generator Technology India Pvt Ltd.	Aljo K.Joseph	
30.	Comp. App. (AT) No.97 of 2019 With Defects	Atin Kumar Kamble & Anr. Vs. Registrar of Companies, Mumbai	Kamlesh Kumar	
31.	Comp. App. (AT) No.98 of 2019 With Defects	Ad2Pro Global Creative Solutions Pvt Ltd. Vs. Regional Director, (SER), Ministry of Corporate Affairs & Ors.	Kshitij	
32.	Comp. App. (AT) No.99 of 2019	Ad2Pro Media Solutions Pvt Ltd. Vs. Regional Director, (SER), Ministry of Corporate Affairs & Ors.	Kshitij	
33.	Comp. App. (AT) No.100 of 2019 With Defects	Mangala Investments Ltd & Ors. Vs. Canara Land Investments Ltd & Ors.	Harshit Agarwal	
34.	Compt. App. (AT) No. 20/2019 With Defects	Federation of Gujarat State Chemists and Druggists Association Vs. The Competition Commission of India & Ors.	Gunjan Chowksey	

For Admission (After Notice)

35.	Comp. App. (AT) (Ins) No. 184 of 2019	Phoenix ARC Pvt. Ltd. Vs. Shri Vishal M. Poonater & Anr.	Suresh Dobhal	Gaurav Gupta
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36.	Comp. App. (AT) (Ins) No. 538 of 2018	M. Karunakar Reddy Vs. VK Global & Ors.	Anuradha Dutt	Ashok kumar Juneja –R1
37.	Comp. App. (AT) (Ins) No. 790 of 2018	State Bank of India Vs. Topworth Steels & Power Pvt. Ltd.	Sindhu T.P.	Ranjan Kr. Pandey
38.	Comp. App. (AT) (Ins) No. 14 of 2019	Ananya Rai Paper and Allied Products Pvt.Ltd. Vs. Union Bank of India & Ors. With	Byrapaneni Suyodhan	Brijesh Kumar Tamber-R1 G. Madhusudhan Rao-RP
39.	Comp. App. (AT) (Ins) No. 15 of 2019	Ananya Rai Paper and Allied Products Pvt.Ltd. Vs. Union Bank of India & Ors.	Byrapaneni Suyodhan	Brijesh Kumar Tamber-R1 G. Madhusudhan Rao-RP
40.	Comp. App. (AT) (Ins) No. 108 of 2019	Global Infonet Distribution Pvt Ltd. Vs. Ikyam Solutions Pvt Ltd.	Ketan Madan	Rajeev Sharma
41.	Comp. App. (AT) (Ins) No. 121 of 2019	Martin S.K Golla Vs. Wig Associates Pvt Ltd.	Davesh Bhatia	Rajneesh Agarwal (R1), Jog Singh (R2), HS Kohli
42.	Comp. App. (AT) (Ins) No. 127 of 2019	Tapan Basu Roy Vs. Blue Star Ltd & Anr.	Ankit Jain	Smita Kant-R1 Approv Shukla-R2
43.	Comp. App. (AT) (Ins) No. 223 of 2019	Roma Infrastructures India Pvt. Ltd. Vs. A.S. Iron & Steel (I) Pvt. Ltd.	Rohan Chawla	
44.	Comp. App. (AT) (Ins) No. 236 of 2019	Manaco Exim Pvt. Ltd. Vs. Janus International Pvt. Ltd.	Vishal Jain	
45.	Comp. App. (AT) (Ins) No. 278 of 2019	C.Konguvel & Anr Vs. K.Gopinath & Anr.	Angad Mehta	

After the above or 12: 00 noon, whichever is earlier.

For Hearing

46.	Comp. App. (AT) No. 417- 418 of 2018	Kaynet Finance Ltd. & Anr. Vs. Verona Capital Ltd. & Anr.	Mahesh Agarwal	S. S. Purohit-R1 Indrajit Vania-R2
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By Order

**-sd/-
Registrar**